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10. 6.10.1993

CCP 217/93 in OA 1849/88

Tilak Raj - Vs.

K. A. Nambiar, Secy. Min.

of Defence

Present: Shri R. P. Oberoi, counsel for petitioner.

Mrs. Rajkumari Chopra, counsel for the respondents.

At the request of the Tearned counsel for petitioner, these proceedings are dropped in view of the order dated 6.9.1993 which was placed for our perusal by the learned counsel for the respondents. The learned counsel for the petitioner submits that he decision in appropriate would challenge the said He can undoubtedly take such original proceedings. accordance with law. step in

Member (A)

(V. S. Malimath) Chairman

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